

(11)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/607/(IB)/2017
NAME OF THE PETITIONER(S) : V. MANOHARAN & 31 ORS
NAME OF THE RESPONDENT(S) : ASSOCIATED CYLINDERS & ACCESSORIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. SUBRAMANIAM Petitioner [Signature]

2. E. OM. PRAKASH. Respondent. [Signature]
(Senior Counsel).
S/B Cr. Asokapathy.

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make submissions. At request, time is enlarged. Put up on **02.11.2017** at **10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)